

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**



Hearing by Video Conferencing

Contempt Petition No. 060/00057/2020 in
O.A. No.060/00267/2020

Chandigarh, this the 23rd of November, 2020

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Ranjit Singh aged 55 years S/o Sh. Ajaib Singh, Sr. Assistant, O/o Chandigarh Transport Undertaking, Plot No. 701, Industrial Area, Phase-I, Chandigarh, resident of House No. 4419, Sector 46-D, Chandigarh (Applicant No. 1 in O.A)
2. Sanjeev Kumar Tandon aged 51 years S/o Sh. Ram Lohbaya Tandon, Sr. Assistant, O/o Chandigarh Transport Undertaking, Plot No. 701 Industrial Area, Phase -I, Chandigarh, resident of House No. 1486, Sector 23-B, Chandigarh (Applicant No. 2 in O.A.)
3. Jitender Kumar aged 52 years S/o Sh. Rameshwar Dass, Sr. Assistant, O/o Chandigarh Transport Undertaking, Plot No. 701, Industrial Area, Phase-I, Chandigarh, resident of House No. 465, Village Kajehri, Sector 52, Chandigarh (Applicant No. 3 in O.A.).

....Petitioners

(BY: Mr. Rajesh Gupta, Advocate)

Versus

1. Sh. Mandeep Singh Brar, IAS, Secretary, Department of Transport, Chandigarh Administration, Deluxe Building, Sector 9, Chandigarh – 160009.
2. Sh. Uma Shankra, PCS, Director Transport Chandigarh Transport Undertaking, Plot No. 701, Industrial Area, Phase-I, Chandigarh – 160002.
3. Sh. Sanjay Kumar Jha, IAS, Secretary Department of Personnel, Chandigarh Administration, Deluxe Building, Sector 9, Chandigarh – 160009.

... .Respondents

O R D E R(Oral)



SANJEEV KAUSHIK, MEMBER (J):

1. Heard.
2. The respondents themselves have granted 15 days time to the petitioners to file objections with regard to their eligibility list but they did not do. Therefore, no contempt is made out.
3. Accordingly, the C.P. is dismissed. MAs No. 060/01248/2020 and 060/01249/2020 also stand disposed of accordingly.

(ANAND MATHUR)
MEMBER (A)

Place: Chandigarh
Dated: 23.11.2020

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(SANJEEV KAUSHIK)
Member (J)